

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1.		106328/2004	MRS MEHJRUNISSA M SALIM Vs M S SAGAR CONSTRUCTION COMPANY AND ORS	NARAYAN PUNDLIK BHAVSAR
2.		103475/2013	SMT. HEMLATA D. FULWARIA Vs SMT. VIDYA KHUBCHAND BORA	KANTILAL H. KANOJIA
Sub Matter: NOTICE OF MOTION/0100113/2014				
3.		102320/2016	1.Alok Kumar Jain 2.Amit Jain Vs 1.Shree 1008 Chandraph Digamber Jain Mandir Trust 2.Jambukumar Singh Rajkumar Singh Kasliwal	K. Andrews
Sub Matter: NOTICE OF MOTION/0104135/2016				
4.		100097/2017	1.Batul Ismail Pawar 2.Smt. Noorjahan Mazid Pawar 3.Shri. Abdul Mazid Pawar Vs Mr. Pankaj Bhatt	Awadhesh Pandey
Sub Matter: NOTICE OF MOTION/0100203/2017				
5.		101090/2017	Mr. Shriram Hiralal Rawat Vs 1.Shree Sai Shivsiddhi S.R.A.C.H.S.Ltd 2.Skylark Buid Developers 3.Majjidevi Hiralal Rawat	P. R. Moses
Sub Matter: NOTICE OF MOTION/0101798/2017				

6. 100159/2018 Elvira John Dsouza S.S.Redekar
Vs
1.Eugene Francis Fernandes
2.Jonita Pushpasen Morye
3.Oswald Ruzario Gardoz

Sub Matter: NOTICE OF MOTION/0100053/2018

7. N/M 103393/2019 Shri Madhukar Hari Mhaskar Ravi Kumar Mishra
Suit St. No. 9184 of 2019
Vs
Shri Anant Hari Mhaskar

8. 102662/2019 Ms. Hemanti Dattaram Worlikar Surendra G.Mittal
Vs
Mr. Sunil Atmaram Burkar

Sub Matter: NOTICE OF MOTION/0104050/2019

C/S HEARING

9. 102950/2016 Mrs. Majjidevi Hiralal Rawat Mr. D.R. Mishra and
Vs Sunil D. Mishra
Shree Sai Shivsiddhi S.R.A.
C.H.S. Ltd. 2.M/s. Skylark Build
Developers

Sub Matter: NOTICE OF MOTION/0100341/2017

Sub Matter: CHAMBER SUMMONS/0100815/2017

HEARING

10. 101790/2010 INDUSTRIAL BHAVAN LTD PREM S.
Vs GIDWANI AND
1) SUSHIL KANUBHAI SHAH R.S.PANJWANI
AND ORS